

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI.) No(s). 3686/2021

(Arising out of impugned final judgment and order dated 26-04-2021 in CRLWP No. 349/2020 passed by the High Court of Judicature at Bombay)

PRAKASH AGGARWAL

Petitioner(s)

VERSUS

GANESH BENZOPLAST LIMITED & ANR.

Respondent(s)

(IA No. 61221/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT

IA No. 100819/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 184101/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 34757/2022 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 117977/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 61222/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

WITH

SLP(CrI) No. 4094/2021 (II-A)

(IA No. 66202/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 66204/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

SLP(CrI) No. 3707-3708/2021 (II-A)

(IA No. 35268/2022 - APPLICATION FOR PERMISSION

IA No. 61442/2021 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT, IA No. 35269/2022 - EXEMPTION FROM FILING O.T.

IA No. 77141/2021 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES

IA No. 61443/2021 - PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 13-04-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Shyam Diwan, Sr. Adv.

Ms. Aruna Gupta, AOR

Mr. Gurpreet Singh, Adv.

Mr. Vijay Aggarwal, Adv.
Mr. Tushar, Adv.
Mr. Ankur Chawla, Adv.
Mr. Vinay Junaja, Adv.
Mr. C.B. Bansal, Adv.
Mr. Aamir Khan, Adv.
Mr. Shivam Tandan, Adv.
Mr. Vaibhav Malhotra, Adv.

For Respondent(s)

Dr. Abhishek M Singhvi, Sr. Adv.
Mrs. Anjana Prakash, Sr. Adv.
Ms. Iti Sharma, Adv.
Mr. Puneet Sharma, Adv.
Mr. Anshay Dhatwalia, Adv.
Mr. Aditya Joshi, Adv.
Mr. Ashwani Kumar, AOR

Mr. Aaditya Aniruddha Pande, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 18.04.2023.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)